

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5613
ANSWERED ON:02.05.2005
ASSISTANCE FOR CONSUMER AWARENESS
Reddy Shri Karunakara G.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Union Government extends financial support to Government and NonGovernment Organizations(NGOs) for consumer awareness;
- (b) if so, the details of amount provided to various organizations in the country including Karnataka during each of the last three years and the current year, State-wise;
- (c) whether the performance of the said organizations has been assessed during the last three years and the current year; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) Yes, Sir.

(b) A statement is enclosed as Annexure.

(c) Yes, Sir.

(d) : The organizations receiving grants from the Consumer Welfare Fund are required to follow the Consumer Welfare Fund Rules, 1992 and the guidelines for sanction of grant from the Consumer Welfare Fund. The grant from the Consumer Welfare Fund is sanctioned on the basis of the recommendation of the concerned State Government/District Magistrate/District Collector. A monitoring Committee under the Chairmanship of DM/DC of the concerned district reviews the performance of District Consumer Information Centres set up with assistance of Consumer Welfare Fund. Organizations are required to utilize the grant on the various items for Which it has been sanctioned, within 12 months of its release. After the completion of the project, the organizations are required to furnish the utilization certificate in GFR-19A and other documents as per the terms and conditions of the sanction order.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO. 5613 FOR 02/05/2005

Sl. No	State/UT	Total Grant released in 2002-03 (in Rs.)	Total Grant released in 2003-04 (in Rs.)	Total Grant released in 2004-05 (in Rs.)	Total Grant released in 2005-06 (in Rs.)
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1. Andhra Pradesh 23,47,000 1,15,53,500 Nil

2. Arunachal Pradesh Nil
3 Assam 3,42,000 4,21,000 Nil

4. Bihar 5,93,588 2,16,000 Nil

5. Chhattisgarh 26,44,000 Nil
6. Delhi 2,50,000 53,65,691 91,19,235 Nil

7 Goa 50,000 Nil

8. Gujarat 2,50,000 6,75,000 59,05,000 Nil

9. Haryana	67,500	Nil		
10. Himachal Pradesh		Nil		
11. Jammu & Kashmir	99,000	Nil		
12. Jharkhand	2,50,000	Nil		
13. Karnataka	3,66,000	17,96,000	74,55,300	Nil
14. Kerala	2,50,000	3,15,000	Nil	
15. Madhya Pradesh	17,40,300	25,20,500	Nil	
16. Maharashtra	4,80,000	7,06,000	62,93,000	Nil
17. Manipur	15,75,000	18,18,500	19,63,000	Nil
18. Meghalaya		Nil		
19. Mizoram	1,26,000	Nil		
20. Nagaland	5,29,200	7,31,500	Nil	
21. Orissa	1,85,000	8,35,000	1,22,83,050	Nil
22. Punjab	10,00,000	Nil		
23. Rajasthan	2,48,100	4,40,000	81,73,500	Nil
24. Sikkim	6,75,000	Nil		
25. TamilNadu	2,89,000	12,17,000	68,61,400	Nil
26. Tripura	7,70,000	Nil		
27. Uttar Pradesh	75,000	69,46,400	36,67,500	Nil
28. Uttaranchal	3,85,000	8,42,800	13,55,200	Nil
29. West Bengal	1,44,000	16,25,500	86,39,200	Nil
30. A & Nicobar Islands	-	-	-	Nil
31. Chandigarh	88,000	Nil		
32. Dadra & Nagar Haveli		Nil		
33. Daman & Diu		Nil		
34. Lakshadweep		Nil		
35. Pondicherry	2,50,000	2,94,000	1,35,000	Nil